

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :21-06-2022

| Date : 21.06.2022          |                |                            |                                  |                                 |             |                             |                          |                       |                            |                       |
|----------------------------|----------------|----------------------------|----------------------------------|---------------------------------|-------------|-----------------------------|--------------------------|-----------------------|----------------------------|-----------------------|
| S<br>L<br>.<br>N<br>o<br>. | C.A.N<br>o.    | Date of<br>Applica<br>tion | Case<br>No.                      | Name of<br>the<br>Applica<br>nt | C.C<br>Type | Judge<br>/<br>Court<br>Name | C.C<br>Applied For       | Other<br>Docum<br>ent | Deali<br>ng<br>Secti<br>on | Se<br>at              |
| 1                          | 41815/<br>2022 | 21.06.2<br>022             | WPC (OA<br>C) -<br>1399/2<br>017 | S K<br>BEHERA                   | GENE<br>RAL |                             | Order Dtd.<br>2022-03-03 |                       |                            | (Se<br>at<br>No-<br>) |
| 2                          | 41816/<br>2022 | 21.06.2<br>022             | WPC (OA<br>C) -<br>1400/2<br>017 | S K<br>BEHERA                   | GENE<br>RAL |                             | Order Dtd.<br>2022-03-03 |                       |                            | (Se<br>at<br>No-<br>) |
| 3                          | 41817/<br>2022 | 21.06.2<br>022             | WPC (OA<br>C) -<br>270/20<br>15  | S K<br>BEHERA                   | GENE<br>RAL |                             | Order Dtd.<br>2022-02-16 |                       |                            | (Se<br>at<br>No-<br>) |
| 4                          | 41818/<br>2022 | 21.06.2<br>022             | WPC (OA<br>C) -<br>2563/2<br>017 | S K<br>BEHERA                   | GENE<br>RAL |                             | Order Dtd.<br>2022-02-28 |                       |                            | (Se<br>at<br>No-<br>) |
| 5                          | 41819/<br>2022 | 21.06.2<br>022             | WPC (OA<br>C) -<br>207/20<br>15  | S K<br>BEHERA                   | GENE<br>RAL |                             | Order Dtd.<br>2022-02-16 |                       |                            | (Se<br>at<br>No-<br>) |
| 6                          | 41820/<br>2022 | 21.06.2<br>022             | WP (C) -<br>40229/<br>2021       | S K<br>BEHERA                   | GENE<br>RAL |                             | Order Dtd.<br>2022-01-31 |                       |                            | (Se<br>at<br>No-<br>) |
| 7                          | 41821/<br>2022 | 21.06.2<br>022             | WP (C) -<br>40561/<br>2021       | S K<br>BEHERA                   | GENE<br>RAL |                             | Order Dtd.<br>2022-02-01 |                       |                            | (Se<br>at<br>No-<br>) |
| 8                          | 41822/<br>2022 | 21.06.2<br>022             | WP (C) -<br>30409/<br>2020       | S K<br>BEHERA                   | GENE<br>RAL |                             | Order Dtd.<br>2021-08-09 |                       |                            | (Se<br>at<br>No-<br>) |
| 9                          | 41823/<br>2022 | 21.06.2<br>022             | WP (C) -<br>36103/<br>2021       | S K<br>BEHERA                   | GENE<br>RAL |                             | Order Dtd.<br>2021-11-18 |                       |                            | (Se<br>at<br>No-<br>) |

|    |            |            |                        |            |         |  |                       |  |  |            |
|----|------------|------------|------------------------|------------|---------|--|-----------------------|--|--|------------|
|    |            |            | 2021                   |            |         |  |                       |  |  | No-)       |
| 10 | 41824/2022 | 21.06.2022 | WPC (OA C) - 1129/2008 | S K BEHERA | GENERAL |  | Order Dtd. 2022-01-06 |  |  | (Seat No-) |
| 11 | 41825/2022 | 21.06.2022 | WPC (OA C) - 1918/2008 | S K BEHERA | GENERAL |  | Order Dtd. 2022-01-18 |  |  | (Seat No-) |
| 12 | 41826/2022 | 21.06.2022 | WPC (OA C) - 1920/2008 | S K BEHERA | GENERAL |  | Order Dtd. 2022-01-18 |  |  | (Seat No-) |
| 13 | 41827/2022 | 21.06.2022 | WPC (OA C) - 2615/2007 | S K BEHERA | GENERAL |  | Order Dtd. 2022-01-04 |  |  | (Seat No-) |
| 14 | 41828/2022 | 21.06.2022 | WPC (OA C) - 897/2009  | S K BEHERA | GENERAL |  | Order Dtd. 2022-01-19 |  |  | (Seat No-) |
| 15 | 41829/2022 | 21.06.2022 | WPC (OA C) - 1818/2011 | S K BEHERA | GENERAL |  | Order Dtd. 2022-02-14 |  |  | (Seat No-) |
| 16 | 41830/2022 | 21.06.2022 | WPC (OA C) - 780/2011  | S K BEHERA | GENERAL |  | Order Dtd. 2022-02-09 |  |  | (Seat No-) |
| 17 | 41831/2022 | 21.06.2022 | WPC (OA C) - 896/2009  | S K BEHERA | GENERAL |  | Order Dtd. 2022-01-19 |  |  | (Seat No-) |
| 18 | 41832/2022 | 21.06.2022 | WP (C) - 856/2014      | S K BEHERA | GENERAL |  | Order Dtd. 2021-12-08 |  |  | (Seat No-) |
| 19 | 41833/2022 | 21.06.2022 | WP (C) - 8117/2021     | S K BEHERA | GENERAL |  | Order Dtd. 2022-05-12 |  |  | (Seat No-) |
| 20 | 41834/2022 | 21.06.2022 | WP (C) - 8123/2021     | S K BEHERA | GENERAL |  | Order Dtd. 2022-05-12 |  |  | (Seat No-) |
| 21 | 41835/2022 | 21.06.2022 | WP (C) - 8124/2021     | S K BEHERA | GENERAL |  | Order Dtd. 2022-05-12 |  |  | (Seat No-) |
| 22 | 41836/     | 21.06.2022 | WP (C) -               | S K        | GENERAL |  | Order Dtd.            |  |  | (Se        |

|    |                |                |                           |               |             |  |                          |  |                      |                         |
|----|----------------|----------------|---------------------------|---------------|-------------|--|--------------------------|--|----------------------|-------------------------|
|    | 2022           | 022            | 12017/<br>2016            | BEHERA        | RAL         |  | 2022-05-11               |  |                      | at<br>No-<br>)          |
| 23 | 41837/<br>2022 | 21.06.2<br>022 | WP(C) -<br>13807/<br>2013 | S K<br>BEHERA | GENE<br>RAL |  | Order Dtd.<br>2022-05-19 |  |                      | (Se<br>at<br>No-<br>)   |
| 24 | 41838/<br>2022 | 21.06.2<br>022 | WP(C) -<br>4446/2<br>011  | S K<br>BEHERA | GENE<br>RAL |  | Order Dtd.<br>2022-05-18 |  |                      | (Se<br>at<br>No-<br>)   |
| 25 | 41839/<br>2022 | 21.06.2<br>022 | WP(C) -<br>15731/<br>2013 | S K<br>BEHERA | GENE<br>RAL |  | Order Dtd.<br>2019-07-25 |  |                      | (Se<br>at<br>No-<br>)   |
| 26 | 41840/<br>2022 | 21.06.2<br>022 | WP(C) -<br>17631/<br>2020 | S K<br>BEHERA | GENE<br>RAL |  | Order Dtd.<br>2021-11-30 |  |                      | (Se<br>at<br>No-<br>)   |
| 27 | 41841/<br>2022 | 21.06.2<br>022 | WP(C) -<br>17632/<br>2020 | S K<br>BEHERA | GENE<br>RAL |  | Order Dtd.<br>2021-11-30 |  |                      | (Se<br>at<br>No-<br>)   |
| 28 | 41842/<br>2022 | 21.06.2<br>022 | WP(C) -<br>11050/<br>2022 | S K<br>BEHERA | GENE<br>RAL |  | Order Dtd.<br>2022-05-13 |  |                      | (Se<br>at<br>No-<br>)   |
| 29 | 41843/<br>2022 | 21.06.2<br>022 | WP(C) -<br>9300/2<br>022  | S K<br>BEHERA | GENE<br>RAL |  | Order Dtd.<br>2022-05-18 |  |                      | (Se<br>at<br>No-<br>)   |
| 30 | 41844/<br>2022 | 21.06.2<br>022 | WP(C) -<br>9312/2<br>022  | S K<br>BEHERA | GENE<br>RAL |  | Order Dtd.<br>2022-05-20 |  |                      | (Se<br>at<br>No-<br>)   |
| 31 | 41845/<br>2022 | 21.06.2<br>022 | WP(C) -<br>4779/2<br>022  | S K<br>BEHERA | GENE<br>RAL |  | Order Dtd.<br>2022-05-20 |  |                      | (Se<br>at<br>No-<br>)   |
| 32 | 41846/<br>2022 | 21.06.2<br>022 | WP(C) -<br>661/20<br>21   | S K<br>BEHERA | GENE<br>RAL |  | Order Dtd.<br>2021-12-20 |  |                      | (Se<br>at<br>No-<br>)   |
| 33 | 41847/<br>2022 | 21.06.2<br>022 | WP(C) -<br>3407/2<br>014  | S K<br>BEHERA | GENE<br>RAL |  | Order Dtd.<br>2015-12-21 |  | WRIT<br>BRANC<br>H-3 | (Se<br>at<br>No-<br>12) |
| 34 | 41848/<br>2022 | 21.06.2<br>022 | WP(C) -<br>2632/2<br>022  | S K<br>BEHERA | GENE<br>RAL |  | Order Dtd.<br>2022-03-29 |  |                      | (Se<br>at<br>No-<br>12) |

|    |            |            |                     |                        |         |              |                       |  |               |              |
|----|------------|------------|---------------------|------------------------|---------|--------------|-----------------------|--|---------------|--------------|
| 35 | 41849/2022 | 21.06.2022 | WP (C) - 6484/2013  | S K BEHERA             | GENERAL |              | Order Dtd. 2022-04-06 |  |               | (Seat No-12) |
| 36 | 41850/2022 | 21.06.2022 | WP (C) - 9429/2020  | S K BEHERA             | GENERAL |              | Order Dtd. 2022-02-15 |  |               | (Seat No-12) |
| 37 | 41851/2022 | 21.06.2022 | WP (C) - 4709/2009  | S K BEHERA             | GENERAL |              | Order Dtd. 2011-08-09 |  | WRIT BRANCH-6 | (Seat No-24) |
| 38 | 41852/2022 | 21.06.2022 | WP (C) - 37998/2021 | S K BEHERA             | GENERAL |              | Order Dtd. 2021-12-03 |  |               | (Seat No-24) |
| 39 | 41853/2022 | 21.06.2022 | WP (C) - 33950/2021 | S K BEHERA             | GENERAL |              | Order Dtd. 2021-11-02 |  |               | (Seat No-24) |
| 40 | 41854/2022 | 21.06.2022 | WP (C) - 13836/2022 | BRAJA MOHAN SARANGI    | C.O.    |              | Order Dtd. 2022-06-20 |  |               | (Seat No-24) |
| 41 | 41855/2022 | 21.06.2022 | BLAPL-7315/2021     | S.CHOUHDURY            | GENERAL |              | Order Dtd. 2022-02-16 |  |               | (Seat No-24) |
| 42 | 41856/2022 | 21.06.2022 | BLAPL-8117/2021     | S.CHOUHDURY            | GENERAL |              | Order Dtd. 2022-05-11 |  |               | (Seat No-24) |
| 43 | 41857/2022 | 21.06.2022 | WP (C) - 10069/2022 | HEMANTA KUMAR DAS      | C.O.    | COURT NO. 24 | Order Dtd. 2022-06-20 |  |               | (Seat No-24) |
| 44 | 41858/2022 | 21.06.2022 | WP (C) - 6023/2022  | DILLIP RAY             | C.O.    | COURT NO. 24 | Order Dtd. 2022-06-20 |  | WRIT BRANCH-2 | (Seat No-6)  |
| 45 | 41859/2022 | 21.06.2022 | WP (C) - 13845/2022 | SANJIB KUMAR BHANJADEO | C.O.    | COURT NO. 24 | Order Dtd. 2022-06-20 |  |               | (Seat No-6)  |
| 46 | 41860/2022 | 21.06.2022 | WP (C) - 13226/2022 | B. K. SETH             | C.O.    | COURT NO. 24 | Order Dtd. 2022-06-20 |  |               | (Seat No-6)  |
| 47 | 41861/2022 | 21.06.2022 | WP (C) - 9129/2022  | S. K. BISWAL           | C.O.    | COURT NO. 24 | Order Dtd. 2022-06-20 |  |               | (Seat No-6)  |

|    |                |                |                            |                           |      |                       |                          |  |                      |                         |
|----|----------------|----------------|----------------------------|---------------------------|------|-----------------------|--------------------------|--|----------------------|-------------------------|
|    |                |                |                            |                           |      |                       |                          |  |                      | 6)                      |
| 48 | 41862/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14780/<br>2022 | ASHOK<br>KUMAR<br>ROUT    | C.O. | COURT<br>NO.<br>24    | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>6)  |
| 49 | 41863/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13835/<br>2022 | BRAJA<br>MOHAN<br>SARANGI | C.O. | COURT<br>NO.<br>24    | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>6)  |
| 50 | 41864/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14810/<br>2022 | ASHOK<br>KUMAR<br>ROUT    | C.O. | COURT<br>NO.<br>24    | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>6)  |
| 51 | 41865/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14781/<br>2022 | ASHOK<br>KUMAR<br>ROUT    | C.O. | COURT<br>NO.<br>24    | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>6)  |
| 52 | 41866/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14087/<br>2022 | BASUDEV<br>BARIK          | C.O. | COURT<br>NO. 9        | Order Dtd.<br>2022-06-20 |  | WRIT<br>BRANC<br>H-2 | (Se<br>at<br>No-<br>7)  |
| 53 | 41867/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14425/<br>2022 | P.K.<br>PATRI             | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  | WRIT<br>BRANC<br>H-8 | (Se<br>at<br>No-<br>39) |
| 54 | 41868/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13025/<br>2022 | R. R.<br>DAS              | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>39) |
| 55 | 41869/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13969/<br>2022 | S. K.<br>BISWAL           | C.O. | COURT<br>NO. 9        | Order Dtd.<br>2022-06-20 |  | WRIT<br>BRANC<br>H-1 | (Se<br>at<br>No-<br>3)  |
| 56 | 41870/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13962/<br>2022 | S. K.<br>BISWAL           | C.O. | COURT<br>NO. 9        | Order Dtd.<br>2022-06-20 |  | WRIT<br>BRANC<br>H-1 | (Se<br>at<br>No-<br>3)  |
| 57 | 41871/<br>2022 | 21.06.2<br>022 | WP (C) -<br>15012/<br>2022 | RAMA<br>KRISHNA<br>BISOI  | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  | WRIT<br>BRANC<br>H-8 | (Se<br>at<br>No-<br>40) |
| 58 | 41872/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13026/<br>2022 | R. R.<br>DAS              | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>40) |
| 59 | 41873/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14959/<br>2022 | S.K.BHAN<br>JADEO         | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>40) |
| 60 | 41874/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13795/<br>2022 | M.N.MOHA<br>NTY           | C.O. | COURT<br>NO. 2        | Order Dtd.<br>2022-06-20 |  | WRIT<br>BRANC        | (Se<br>at               |

|    |            |            |                  |                  |      |                 |                       |  |                 |               |
|----|------------|------------|------------------|------------------|------|-----------------|-----------------------|--|-----------------|---------------|
|    |            |            | 2022             |                  |      | OLD             |                       |  | H-7             | No-15)        |
| 61 | 41875/2022 | 21.06.2022 | WP(C)-13028/2022 | R. R. DAS        | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-20 |  |                 | (Se at No-15) |
| 62 | 41876/2022 | 21.06.2022 | WP(C)-13486/2022 | R.B.MISHRA       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-20 |  |                 | (Se at No-15) |
| 63 | 41877/2022 | 21.06.2022 | ABLAPL-5796/2022 | A. K. BISWAL     | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-17 |  |                 | (Se at No-15) |
| 64 | 41878/2022 | 21.06.2022 | BLAPL-4919/2022  | GANESH SAHOO     | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-17 |  |                 | (Se at No-15) |
| 65 | 41879/2022 | 21.06.2022 | WP(C)-13528/2022 | K.MANDAL         | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-20 |  |                 | (Se at No-15) |
| 66 | 41880/2022 | 21.06.2022 | WP(C)-13553/2022 | M.R.SAHO O       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-20 |  |                 | (Se at No-15) |
| 67 | 41881/2022 | 21.06.2022 | BLAPL-4932/2022  | OMKAR DEV DAS    | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-17 |  |                 | (Se at No-15) |
| 68 | 41882/2022 | 21.06.2022 | WP(C)-14787/2022 | R.R.DAS          | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-20 |  |                 | (Se at No-15) |
| 69 | 41883/2022 | 21.06.2022 | BLAPL-2771/2022  | B. P. TANGA      | C.O. | COURT NO. 11    | Order Dtd. 2022-06-17 |  | CRMIN AL MISC-2 | (Se at No-16) |
| 70 | 41884/2022 | 21.06.2022 | WP(C)-14072/2022 | G. JAYASINGH     | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-20 |  |                 | (Se at No-16) |
| 71 | 41885/2022 | 21.06.2022 | WP(C)-14415/2022 | NIRANJAN MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-20 |  |                 | (Se at No-16) |
| 72 | 41886/2022 | 21.06.2022 | WP(C)-13894/2022 | M.N. MOHANTY     | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-20 |  |                 | (Se at No-16) |
| 73 | 41887/     | 21.06.2022 | WP(C)-           | S. K.            | C.O. | COURT           | Order Dtd.            |  |                 | (Se           |

|    |            |            |                  |             |      |                 |                       |  |                 |              |
|----|------------|------------|------------------|-------------|------|-----------------|-----------------------|--|-----------------|--------------|
|    | 2022       | 022        | 13468/2022       | SINGH       |      | NO. 2 OLD       | 2022-06-20            |  |                 | at No-16)    |
| 74 | 41888/2022 | 21.06.2022 | WP(C)-14711/2022 | R. DAS      | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-20 |  | WRIT BRANCH-4   | (Seat No-37) |
| 75 | 41889/2022 | 21.06.2022 | CRLA-143/2014    | A K RANA    | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-06-20 |  | CRIMINAL APPEAL | (Seat No-1)  |
| 76 | 41890/2022 | 21.06.2022 | ABLAPL-5818/2022 | S.K.BISWAL  | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-17 |  | CRIMINAL MISC-1 | (Seat No-6)  |
| 77 | 41891/2022 | 21.06.2022 | ABLAPL-5767/2022 | B.SAHA      | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-13 |  | CRIMINAL MISC-2 | (Seat No-11) |
| 78 | 41892/2022 | 21.06.2022 | BLAPL-4901/2022  | S.CHOUDHURY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-17 |  |                 | (Seat No-11) |
| 79 | 41893/2022 | 21.06.2022 | ABLAPL-491/2020  | S.SAMAL     | C.O. | COURT NO. 1     | Order Dtd. 2022-06-20 |  |                 | (Seat No-11) |
| 80 | 41894/2022 | 21.06.2022 | ABLAPL-451/2020  | B.S.SWAIN   | C.O. | COURT NO. 1     | Order Dtd. 2022-06-20 |  |                 | (Seat No-11) |
| 81 | 41895/2022 | 21.06.2022 | ABLAPL-498/2020  | J R NAYAK   | C.O. | COURT NO. 1     | Order Dtd. 2022-06-20 |  |                 | (Seat No-11) |
| 82 | 41896/2022 | 21.06.2022 | ABLAPL-3299/2022 | G.S.MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-06-20 |  |                 | (Seat No-11) |
| 83 | 41897/2022 | 21.06.2022 | ABLAPL-453/2020  | N MOHAPATRA | C.O. | COURT NO. 1     | Order Dtd. 2022-06-20 |  |                 | (Seat No-11) |
| 84 | 41898/2022 | 21.06.2022 | ABLAPL-6852/2020 | M N MOHANTY | C.O. | COURT NO. 8     | Order Dtd. 2022-06-20 |  |                 | (Seat No-11) |
| 85 | 41899/2022 | 21.06.2022 | ABLAPL-9198/2020 | S.BARIK     | C.O. | COURT NO. 1     | Order Dtd. 2022-06-20 |  |                 | (Seat No-11) |

|    |                |                |                                  |                      |      |                    |                          |  |                          |                         |
|----|----------------|----------------|----------------------------------|----------------------|------|--------------------|--------------------------|--|--------------------------|-------------------------|
| 86 | 41900/<br>2022 | 21.06.2<br>022 | ABLAPL<br>-<br>6847/2<br>020     | M N<br>MOHANTY       | C.O. | COURT<br>NO.<br>25 | Order Dtd.<br>2022-06-20 |  |                          | (Se<br>at<br>No-<br>11) |
| 87 | 41901/<br>2022 | 21.06.2<br>022 | RSA-<br>324/20<br>17             | H JENA               | C.O. | COURT<br>NO.<br>25 | Order Dtd.<br>2022-06-20 |  | SECON<br>D<br>APPEA<br>L | (Se<br>at<br>No-<br>3)  |
| 88 | 41902/<br>2022 | 21.06.2<br>022 | ABLAPL<br>-<br>490/20<br>20      | P.K.MOHA<br>NTY      | C.O. | COURT<br>NO. 1     | Order Dtd.<br>2022-06-20 |  |                          | (Se<br>at<br>No-<br>3)  |
| 89 | 41903/<br>2022 | 21.06.2<br>022 | WPC (OA<br>C) -<br>3000/2<br>016 | M N<br>MOHANTY       | C.O. | COURT<br>NO. 9     | Order Dtd.<br>2022-06-20 |  |                          | (Se<br>at<br>No-<br>3)  |
| 90 | 41904/<br>2022 | 21.06.2<br>022 | ABLAPL<br>-<br>470/20<br>20      | R.K.MAHA<br>BHOI     | C.O. | COURT<br>NO. 1     | Order Dtd.<br>2022-06-20 |  |                          | (Se<br>at<br>No-<br>3)  |
| 91 | 41905/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14557/<br>2022       | RABI<br>SAMAL        | C.O. | COURT<br>NO. 5     | Order Dtd.<br>2022-06-10 |  |                          | (Se<br>at<br>No-<br>3)  |
| 92 | 41906/<br>2022 | 21.06.2<br>022 | CMAPL-<br>362/20<br>21           | K.C.SAMA<br>L        | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-06-20 |  | M.J.C<br>.               | (Se<br>at<br>No-<br>1)  |
| 93 | 41907/<br>2022 | 21.06.2<br>022 | CONTC-<br>1977/2<br>022          | J.SAHOO              | C.O. | COURT<br>NO.<br>25 | Order Dtd.<br>2022-06-20 |  |                          | (Se<br>at<br>No-<br>1)  |
| 94 | 41908/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13856/<br>2022       | P.K.MOHA<br>NTY      | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-06-20 |  | WRIT<br>BRANC<br>H-8     | (Se<br>at<br>No-<br>29) |
| 95 | 41909/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13760/<br>2022       | B.K.DASH             | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-06-20 |  |                          | (Se<br>at<br>No-<br>29) |
| 96 | 41910/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14849/<br>2022       | P. N.<br>NAYAK       | C.O. | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                          | (Se<br>at<br>No-<br>29) |
| 97 | 41911/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13839/<br>2016       | P.C.PATT<br>ANAIK    | C.O. | COURT<br>NO.<br>24 | Order Dtd.<br>2022-06-20 |  |                          | (Se<br>at<br>No-<br>29) |
| 98 | 41912/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14110/<br>2022       | BHUBANES<br>WAR DASH | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-06-20 |  |                          | (Se<br>at<br>No-        |

|     |                |                |                            |                               |             |                    |                          |  |                      |                        |
|-----|----------------|----------------|----------------------------|-------------------------------|-------------|--------------------|--------------------------|--|----------------------|------------------------|
|     |                |                |                            |                               |             |                    |                          |  |                      | 29)                    |
| 99  | 41913/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14026/<br>2022 | B. N.<br>SAHU                 | C.O.        | COURT<br>NO. 9     | Order Dtd.<br>2022-06-20 |  | WRIT<br>BRANC<br>H-2 | (Se<br>at<br>No-<br>7) |
| 100 | 41914/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13578/<br>2022 | S.SATAPA<br>THY               | C.O.        | COURT<br>NO.<br>22 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>7) |
| 101 | 41915/<br>2022 | 21.06.2<br>022 | CRLMP-<br>816/20<br>22     | KARTIK<br>CHANDRA<br>TRIPATHY | C.O.        | COURT<br>NO.<br>17 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>7) |
| 102 | 41916/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13084/<br>2022 | B.K.DAS                       | C.O.        | COURT<br>NO.<br>22 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>7) |
| 103 | 41917/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14953/<br>2022 | A.K.ROUT                      | C.O.        | COURT<br>NO.<br>22 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>7) |
| 104 | 41918/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14438/<br>2022 | A.MOHANT<br>Y                 | C.O.        | COURT<br>NO.<br>22 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>7) |
| 105 | 41919/<br>2022 | 21.06.2<br>022 | CRLMP-<br>833/20<br>22     | S.P DHAL                      | C.O.        | COURT<br>NO.<br>17 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>7) |
| 106 | 41920/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14507/<br>2022 | R.K.MOHA<br>NTY               | C.O.        | COURT<br>NO.<br>22 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>7) |
| 107 | 41921/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14523/<br>2022 | R.K.MOHA<br>NTY               | C.O.        | COURT<br>NO.<br>22 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>7) |
| 108 | 41922/<br>2022 | 21.06.2<br>022 | CRLMP-<br>832/20<br>22     | S.P.DHAL                      | C.O.        | COURT<br>NO.<br>17 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>7) |
| 109 | 41923/<br>2022 | 21.06.2<br>022 | CRLMP-<br>801/20<br>22     | SK.<br>KALIM<br>UDDIN         | C.O.        | COURT<br>NO.<br>17 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>7) |
| 110 | 41924/<br>2022 | 21.06.2<br>022 | CRLMP-<br>819/20<br>22     | PANKAJ<br>KUMAR<br>PANI       | C.O.        | COURT<br>NO.<br>17 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>7) |
| 111 | 41925/<br>2022 | 21.06.2<br>022 | WP (C) -<br>6564/2         | C NAYAK                       | GENE<br>RAL |                    | Order Dtd.<br>2018-04-20 |  | WRIT<br>BRANC        | (Se<br>at              |

|         |                |                |                            |                           |             |                    |                          |  |                       |                         |
|---------|----------------|----------------|----------------------------|---------------------------|-------------|--------------------|--------------------------|--|-----------------------|-------------------------|
|         |                |                | 018                        |                           |             |                    |                          |  | H-11                  | No-66)                  |
| 11<br>2 | 41926/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14035/<br>2022 | K.C.KAR                   | C.O.        | COURT<br>NO.<br>22 | Order Dtd.<br>2022-06-20 |  | WRIT<br>BRANC<br>H-2  | (Se<br>at<br>No-<br>7)  |
| 11<br>3 | 41927/<br>2022 | 21.06.2<br>022 | CRLMP-<br>698/20<br>22     | MANORANJ<br>AN PADHI      | C.O.        | COURT<br>NO.<br>17 | Order Dtd.<br>2022-06-20 |  |                       | (Se<br>at<br>No-<br>7)  |
| 11<br>4 | 41928/<br>2022 | 21.06.2<br>022 | WP (C) -<br>6564/2<br>018  | C NAYAK                   | GENE<br>RAL |                    | Order Dtd.<br>2018-04-20 |  | WRIT<br>BRANC<br>H-11 | (Se<br>at<br>No-<br>66) |
| 11<br>5 | 41929/<br>2022 | 21.06.2<br>022 | WP (C) -<br>6564/2<br>018  | C NAYAK                   | GENE<br>RAL |                    | Order Dtd.<br>2018-04-20 |  | WRIT<br>BRANC<br>H-11 | (Se<br>at<br>No-<br>66) |
| 11<br>6 | 41930/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14525/<br>2022 | B.DAS                     | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  | WRIT<br>BRANC<br>H-1  | (Se<br>at<br>No-<br>4)  |
| 11<br>7 | 41931/<br>2022 | 21.06.2<br>022 | WP (C) -<br>6564/2<br>018  | C NAYAK                   | GENE<br>RAL |                    | Order Dtd.<br>2018-04-20 |  | WRIT<br>BRANC<br>H-11 | (Se<br>at<br>No-<br>66) |
| 11<br>8 | 41932/<br>2022 | 21.06.2<br>022 | WP (C) -<br>6564/2<br>018  | C NAYAK                   | GENE<br>RAL |                    | Order Dtd.<br>2018-04-20 |  | WRIT<br>BRANC<br>H-11 | (Se<br>at<br>No-<br>66) |
| 11<br>9 | 41933/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14039/<br>2022 | L.K.NAYA<br>K             | C.O.        | COURT<br>NO.<br>22 | Order Dtd.<br>2022-06-20 |  |                       | (Se<br>at<br>No-<br>66) |
| 12<br>0 | 41934/<br>2022 | 21.06.2<br>022 | CRLMP-<br>809/20<br>22     | CHITTA<br>RANJAN<br>SWAIN | C.O.        | COURT<br>NO.<br>17 | Order Dtd.<br>2022-06-20 |  |                       | (Se<br>at<br>No-<br>66) |
| 12<br>1 | 41935/<br>2022 | 21.06.2<br>022 | CRLMP-<br>835/20<br>22     | RANJIT<br>MOHANTY         | C.O.        | COURT<br>NO.<br>17 | Order Dtd.<br>2022-06-20 |  |                       | (Se<br>at<br>No-<br>66) |
| 12<br>2 | 41936/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14668/<br>2022 | A.C.R<br>DAS              | C.O.        | COURT<br>NO.<br>24 | Order Dtd.<br>2022-06-20 |  |                       | (Se<br>at<br>No-<br>66) |
| 12<br>3 | 41937/<br>2022 | 21.06.2<br>022 | CRLMP-<br>815/20<br>22     | NIRANJAN<br>MALLICK       | C.O.        | COURT<br>NO.<br>17 | Order Dtd.<br>2022-06-20 |  |                       | (Se<br>at<br>No-<br>66) |
| 12      | 41938/<br>2022 | 21.06.2        | WP (C) -                   | SUVENDU                   | C.O.        | COURT              | Order Dtd.               |  |                       | (Se                     |

|     |            |            |                     |                      |      |                 |                       |  |  |               |
|-----|------------|------------|---------------------|----------------------|------|-----------------|-----------------------|--|--|---------------|
| 4   | 2022       | 022        | 10269/2022          | BARIK                |      | NO. 17          | 2022-06-20            |  |  | at No-66)     |
| 125 | 41939/2022 | 21.06.2022 | WP (C) - 14626/2022 | B.DAS                | C.O. | COURT NO. 22    | Order Dtd. 2022-06-20 |  |  | (Se at No-66) |
| 126 | 41940/2022 | 21.06.2022 | WP (C) - 13935/2022 | BRAJRAJ PRUSTI       | C.O. | COURT NO. 11    | Order Dtd. 2022-06-20 |  |  | (Se at No-66) |
| 127 | 41941/2022 | 21.06.2022 | WP (C) - 8532/2022  | JYOTI PRAKASH KAR    | C.O. | COURT NO. 1     | Order Dtd. 2022-06-20 |  |  | (Se at No-66) |
| 128 | 41942/2022 | 21.06.2022 | WP (C) - 8528/2022  | JYOTI PRAKASH KAR    | C.O. | COURT NO. 1     | Order Dtd. 2022-06-20 |  |  | (Se at No-66) |
| 129 | 41943/2022 | 21.06.2022 | WP (C) - 11158/2022 | P.K. PATRI           | C.O. | COURT NO. 1     | Order Dtd. 2022-06-20 |  |  | (Se at No-66) |
| 130 | 41944/2022 | 21.06.2022 | WP (C) - 11357/2022 | P. N. NAYAK          | C.O. | COURT NO. 1     | Order Dtd. 2022-06-20 |  |  | (Se at No-66) |
| 131 | 41945/2022 | 21.06.2022 | WP (C) - 1194/2022  | SAROJ RANJAN SUBUDHI | C.O. | COURT NO. 1     | Order Dtd. 2022-06-20 |  |  | (Se at No-66) |
| 132 | 41946/2022 | 21.06.2022 | WP (C) - 8916/2022  | P. K. JENA           | C.O. | COURT NO. 1     | Order Dtd. 2022-06-20 |  |  | (Se at No-66) |
| 133 | 41947/2022 | 21.06.2022 | WP (C) - 14386/2022 | NIRANJAN MALLICK     | C.O. | COURT NO. 11    | Order Dtd. 2022-06-20 |  |  | (Se at No-66) |
| 134 | 41948/2022 | 21.06.2022 | WP (C) - 13941/2022 | G N PANDA            | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-20 |  |  | (Se at No-66) |
| 135 | 41949/2022 | 21.06.2022 | ABLAPL - 5808/2022  | K K PAHIL            | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-17 |  |  | (Se at No-66) |
| 136 | 41950/2022 | 21.06.2022 | ABLAPL - 5857/2022  | S. ROUT              | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-17 |  |  | (Se at No-66) |

|     |            |            |                     |                    |      |                 |                       |  |                              |               |
|-----|------------|------------|---------------------|--------------------|------|-----------------|-----------------------|--|------------------------------|---------------|
| 137 | 41951/2022 | 21.06.2022 | ABLAPL - 5838/2022  | S. ROUT            | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-17 |  |                              | (Seat No-66)  |
| 138 | 41952/2022 | 21.06.2022 | CRLA-236/2022       | M.D.BISWAL         | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-06-21 |  |                              | (Seat No-66)  |
| 139 | 41953/2022 | 21.06.2022 | WP(C) - 34186/2020  | A.DAS              | C.O. | COURT NO. 9     | Order Dtd. 2022-06-20 |  | WRIT BRANCH (DIVISION BENCH) | (Seat No-105) |
| 140 | 41954/2022 | 21.06.2022 | WP(C) - 43/2022     | S.K.BHANJADEO      | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-06-20 |  |                              | (Seat No-105) |
| 141 | 41955/2022 | 21.06.2022 | MACA-138/2018       | SARAT SWAIN        | C.O. | COURT NO. 1     | Order Dtd. 2022-06-20 |  |                              | (Seat No-105) |
| 142 | 41956/2022 | 21.06.2022 | MACA-1275/2016      | P. K. PARIDA       | C.O. | COURT NO. 1     | Order Dtd. 2022-06-20 |  |                              | (Seat No-105) |
| 143 | 41957/2022 | 21.06.2022 | MACA-1275/2016      | S. D. JENA         | C.O. | COURT NO. 1     | Order Dtd. 2022-06-20 |  |                              | (Seat No-105) |
| 144 | 41958/2022 | 21.06.2022 | WPC(OA) - 1206/2015 | M/S RANJIT MOHANTY | C.O. | COURT NO. 15    | Order Dtd. 2022-06-20 |  |                              | (Seat No-105) |
| 145 | 41959/2022 | 21.06.2022 | WPC(OA) - 75/2018   | RASHMI RANJAN DAS  | C.O. | COURT NO. 15    | Order Dtd. 2022-06-20 |  |                              | (Seat No-105) |
| 146 | 41960/2022 | 21.06.2022 | WPC(OA) - 1190/2015 | JAYADEBA BEHERA    | C.O. | COURT NO. 15    | Order Dtd. 2022-06-20 |  |                              | (Seat No-105) |
| 147 | 41961/2022 | 21.06.2022 | WPC(OA) -           | G. C. SWAIN        | C.O. | COURT NO.       | Order Dtd. 2022-06-20 |  |                              | (Seat)        |

|     |            |            |                        |                   |      |                       |                       |  |                |                |
|-----|------------|------------|------------------------|-------------------|------|-----------------------|-----------------------|--|----------------|----------------|
|     |            |            | 1241/2015              |                   |      | 15                    |                       |  |                | No-105)        |
| 148 | 41962/2022 | 21.06.2022 | WPC (OA C) - 2880/2018 | RASHMI RANJAN DAS | C.O. | COURT NO. 15          | Order Dtd. 2022-06-20 |  |                | (Se at No-105) |
| 149 | 41963/2022 | 21.06.2022 | WPC (OA C) - 2457/2018 | RASHMI RANJAN DAS | C.O. | COURT NO. 15          | Order Dtd. 2022-06-20 |  |                | (Se at No-105) |
| 150 | 41964/2022 | 21.06.2022 | WPC (OA C) - 2492/2018 | RASHMI RANJAN DAS | C.O. | COURT NO. 15          | Order Dtd. 2022-06-20 |  |                | (Se at No-105) |
| 151 | 41965/2022 | 21.06.2022 | WPC (OA C) - 2553/2018 | RASHMI RANJAN DAS | C.O. | COURT NO. 15          | Order Dtd. 2022-06-20 |  |                | (Se at No-105) |
| 152 | 41966/2022 | 21.06.2022 | WP (C) - 2488/2018     | R.R.DAS           | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-20 |  | WRIT BRANCH-5  | (Se at No-21)  |
| 153 | 41967/2022 | 21.06.2022 | WPC (OA C) - 2452/2018 | RASHMI RANJAN DAS | C.O. | COURT NO. 15          | Order Dtd. 2022-06-20 |  |                | (Se at No-21)  |
| 154 | 41968/2022 | 21.06.2022 | WPC (OA C) - 2453/2018 | RASHMI RANJAN DAS | C.O. | COURT NO. 15          | Order Dtd. 2022-06-20 |  |                | (Se at No-21)  |
| 155 | 41969/2022 | 21.06.2022 | WP (C) - 2491/2018     | R.R.DAS           | C.O. | COURT NO. 15          | Order Dtd. 2022-06-20 |  | WRIT BRANCH-5  | (Se at No-21)  |
| 156 | 41970/2022 | 21.06.2022 | WPC (OA C) - 2456/2018 | RASHMI RANJAN DAS | C.O. | COURT NO. 15          | Order Dtd. 2022-06-20 |  |                | (Se at No-21)  |
| 157 | 41971/2022 | 21.06.2022 | WP (C) - 2486/2018     | R.R.DAS           | C.O. | COURT NO. 22          | Order Dtd. 2022-06-20 |  | WRIT BRANCH-5  | (Se at No-21)  |
| 158 | 41972/2022 | 21.06.2022 | WP (C) - 2065/2018     | R.R.DAS           | C.O. | COURT NO. 22          | Order Dtd. 2022-06-20 |  | WRIT BRANCH-11 | (Se at No-68)  |

|     |            |            |                     |                |      |                       |                       |  |                |              |
|-----|------------|------------|---------------------|----------------|------|-----------------------|-----------------------|--|----------------|--------------|
| 159 | 41973/2022 | 21.06.2022 | WP (C) - 3401/2017  | R.R.DAS        | C.O. | COURT NO. 22          | Order Dtd. 2022-06-20 |  | WRIT BRANCH-10 | (Seat No-57) |
| 160 | 41974/2022 | 21.06.2022 | WP (C) - 616/2017   | R.R.DAS        | C.O. | COURT NO. 22          | Order Dtd. 2022-06-20 |  | WRIT BRANCH-11 | (Seat No-64) |
| 161 | 41975/2022 | 21.06.2022 | WP (C) - 2493/2018  | R.R.DAS        | C.O. | COURT NO. 22          | Order Dtd. 2022-06-20 |  | WRIT BRANCH-5  | (Seat No-21) |
| 162 | 41976/2022 | 21.06.2022 | WP (C) - 2494/2018  | R.R.DAS        | C.O. | COURT NO. 22          | Order Dtd. 2022-06-20 |  | WRIT BRANCH-5  | (Seat No-21) |
| 163 | 41977/2022 | 21.06.2022 | WP (C) - 2455/2018  | R.R.DAS        | C.O. | COURT NO. 8           | Order Dtd. 2022-06-20 |  |                | (Seat No-21) |
| 164 | 41978/2022 | 21.06.2022 | WP (C) - 2495/2018  | R.R.DAS        | C.O. | COURT NO. 8           | Order Dtd. 2022-06-20 |  | WRIT BRANCH-5  | (Seat No-21) |
| 165 | 41979/2022 | 21.06.2022 | WP (C) - 14169/2022 | SUBASH CH PANI | C.O. | COURT NO. 8           | Order Dtd. 2022-06-07 |  |                | (Seat No-21) |
| 166 | 41980/2022 | 21.06.2022 | WP (C) - 2454/2018  | R.R.DAS        | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-20 |  | WRIT BRANCH-5  | (Seat No-21) |
| 167 | 41981/2022 | 21.06.2022 | WP (C) - 2484/2018  | R.R.DAS        | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-20 |  | WRIT BRANCH-5  | (Seat No-21) |
| 168 | 41982/2022 | 21.06.2022 | WP (C) - 3402/2017  | R.R.DAS        | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-20 |  | WRIT BRANCH-10 | (Seat No-57) |
| 169 | 41983/2022 | 21.06.2022 | WP (C) - 2485/2018  | R.R.DAS        | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-20 |  | WRIT BRANCH-5  | (Seat No-21) |
| 170 | 41984/2022 | 21.06.2022 | WP (C) - 74/2018    | R.R.DAS        | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-20 |  | WRIT BRANCH-6  | (Seat No-16) |
| 171 | 41985/2022 | 21.06.2022 | BLAPL-4464/2021     | D SWAIN        | C.O. | COURT NO. 11          | Order Dtd. 2022-06-20 |  |                | (Seat No-    |

|         |                |                |                            |                             |             |                       |                          |  |  |                         |
|---------|----------------|----------------|----------------------------|-----------------------------|-------------|-----------------------|--------------------------|--|--|-------------------------|
|         |                |                |                            |                             |             |                       |                          |  |  | 16)                     |
| 17<br>2 | 41986/<br>2022 | 21.06.2<br>022 | FAO-<br>324/20<br>05       | S K<br>MOHANTY              | GENE<br>RAL |                       | Order Dtd.<br>2019-08-30 |  |  | (Se<br>at<br>No-<br>16) |
| 17<br>3 | 41987/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13589/<br>2022 | M. R.<br>MALLA              | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  |  | (Se<br>at<br>No-<br>16) |
| 17<br>4 | 41988/<br>2022 | 21.06.2<br>022 | CRLA-<br>242/20<br>22      | BINDU<br>SAGAR<br>SWAIN     | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  |  | (Se<br>at<br>No-<br>16) |
| 17<br>5 | 41989/<br>2022 | 21.06.2<br>022 | WP (C) -<br>8622/2<br>022  | JYOTI<br>RANJAN<br>SAHOO    | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  |  | (Se<br>at<br>No-<br>16) |
| 17<br>6 | 41990/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14536/<br>2022 | R. DAS                      | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  |  | (Se<br>at<br>No-<br>16) |
| 17<br>7 | 41991/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14876/<br>2022 | B.<br>MOHANTY               | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  |  | (Se<br>at<br>No-<br>16) |
| 17<br>8 | 41992/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13442/<br>2022 | M. R.<br>SAHOO              | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  |  | (Se<br>at<br>No-<br>16) |
| 17<br>9 | 41993/<br>2022 | 21.06.2<br>022 | CRLMC-<br>706/20<br>12     | S DAS                       | GENE<br>RAL |                       | Order Dtd.<br>2022-05-13 |  |  | (Se<br>at<br>No-<br>16) |
| 18<br>0 | 41994/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13583/<br>2022 | M. R.<br>MALLA              | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  |  | (Se<br>at<br>No-<br>16) |
| 18<br>1 | 41995/<br>2022 | 21.06.2<br>022 | BLAPL-<br>3070/2<br>021    | PADMA<br>MUDULI             | GENE<br>RAL |                       | Order Dtd.<br>2022-05-06 |  |  | (Se<br>at<br>No-<br>16) |
| 18<br>2 | 41996/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13582/<br>2022 | M. R.<br>MALLA              | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  |  | (Se<br>at<br>No-<br>16) |
| 18<br>3 | 41997/<br>2022 | 21.06.2<br>022 | WP (C) -<br>13451/<br>2022 | MADHABAN<br>ANDA<br>MOHANTY | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  |  | (Se<br>at<br>No-<br>16) |
| 18<br>4 | 41998/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14343/<br>2022 | S BEHERA                    | GENE<br>RAL |                       | Order Dtd.<br>2022-04-27 |  |  | (Se<br>at<br>No-<br>16) |

|     |            |            |                     |                  |         |                 |                                     |  |                   |               |
|-----|------------|------------|---------------------|------------------|---------|-----------------|-------------------------------------|--|-------------------|---------------|
|     |            |            | 2005                |                  |         |                 |                                     |  |                   | No-16)        |
| 185 | 41999/2022 | 21.06.2022 | WP(C)-14275/2022    | KUNJA SUNDAR DAS | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-06-20               |  |                   | (Se at No-16) |
| 186 | 42000/2022 | 21.06.2022 | WP(C)-12575/2022    | P K RATH         | GENERAL |                 | Order Dtd. 2022-05-19               |  | WRIT BRANCH-1     | (Se at No-1)  |
| 187 | 42001/2022 | 21.06.2022 | WP(C)-14524/2022    | KUNJA SUNDAR DAS | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-06-20               |  |                   | (Se at No-1)  |
| 188 | 42002/2022 | 21.06.2022 | ABLA PL - 9833/2021 | S BARIK          | GENERAL |                 | Order Dtd. 2021-09-30               |  |                   | (Se at No-1)  |
| 189 | 42003/2022 | 21.06.2022 | WP(C)-14518/2022    | KUNJA SUNDAR DAS | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-06-20               |  |                   | (Se at No-1)  |
| 190 | 42004/2022 | 21.06.2022 | OJC-3153/1992       | B PRASAD         | GENERAL |                 | Order Dtd. 1997-08-22               |  | WRIT BRANCH-6     | (Se at No-25) |
| 191 | 42005/2022 | 21.06.2022 | WP(C)-4724/2007     | T BAG            | GENERAL |                 | Order Dtd. 2011-01-20               |  | WRIT BRANCH-6     | (Se at No-36) |
| 192 | 42006/2022 | 21.06.2022 | CRLMC-2594/2021     | A DAS            | GENERAL |                 | Order Dtd. 2022-03-10               |  |                   | (Se at No-36) |
| 193 | 42007/2022 | 21.06.2022 | WP(C)-10958/2007    | SAK DORA         | GENERAL |                 | Order Dtd. 2019-06-24 Counter,      |  |                   | (Se at No-36) |
| 194 | 42008/2022 | 21.06.2022 | FAO-128/2013        | K C MOHANTY      | GENERAL |                 | Order Dtd. 2013-08-13               |  | MISC. APPEAL SEC. | (Se at No-5)  |
| 195 | 42009/2022 | 21.06.2022 | FA-169/1982         | B N MUDULI       | GENERAL |                 | Judgement Dtd. 1994-03-09           |  |                   | (Se at No-5)  |
| 196 | 42010/2022 | 21.06.2022 | CRLA-363/2012       | N SAHOO          | GENERAL |                 | Judgement Dtd. 2013-08-21 Petition, |  | CRIMINAL APPEAL   | (Se at No-4)  |
| 19  | 42011/     | 21.06.2    | WP(C)-              | KUNJA            | C.O.    | COURT           | Order Dtd.                          |  |                   | (Se           |

|     |            |            |                    |                      |         |                 |                                           |  |               |             |
|-----|------------|------------|--------------------|----------------------|---------|-----------------|-------------------------------------------|--|---------------|-------------|
| 7   | 2022       | 022        | 14516/2022         | SUNDAR DAS           |         | NO. 2 OLD       | 2022-06-20                                |  |               | at No-4)    |
| 198 | 42012/2022 | 21.06.2022 | WP(C) - 11026/2016 | B C PANDA            | GENERAL |                 | Order Dtd. 2022-04-29                     |  |               | (Seat No-4) |
| 199 | 42013/2022 | 21.06.2022 | WP(C) - 14510/2022 | KUNJA SUNDAR DAS     | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-06-20                     |  |               | (Seat No-4) |
| 200 | 42014/2022 | 21.06.2022 | WP(C) - 14272/2022 | KUNJA SUNDAR DAS     | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-06-20                     |  |               | (Seat No-4) |
| 201 | 42015/2022 | 21.06.2022 | CONTC-113/2016     | S BARIK              | GENERAL |                 | Order Dtd. 2016-10-27 Petition, Annexure, |  | CONTE MPT     | (Seat No-2) |
| 202 | 42016/2022 | 21.06.2022 | WP(C) - 13970/2022 | KUNJA SUNDAR DAS     | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-06-20                     |  |               | (Seat No-2) |
| 203 | 42017/2022 | 21.06.2022 | WP(C) - 13945/2022 | KUNJA SUNDAR DAS     | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-06-20                     |  |               | (Seat No-2) |
| 204 | 42018/2022 | 21.06.2022 | WP(C) - 5569/2011  | P K MISHRA           | GENERAL |                 | Judgement Dtd. 2022-06-20                 |  |               | (Seat No-2) |
| 205 | 42019/2022 | 21.06.2022 | WP(C) - 38329/2021 | P K SAHOO            | GENERAL |                 | Judgement Dtd. 2022-05-06                 |  |               | (Seat No-2) |
| 206 | 42020/2022 | 21.06.2022 | WP(C) - 15983/2015 | D. NAYAK             | C.O.    | COURT NO. 24    | Order Dtd. 2022-06-20                     |  |               | (Seat No-2) |
| 207 | 42021/2022 | 21.06.2022 | TRP(C) - 246/2016  | B N DASH             | GENERAL |                 | Order Dtd. 2016-10-20                     |  | M.J.C .       | (Seat No-6) |
| 208 | 42022/2022 | 21.06.2022 | WP(C) - 14047/2022 | GOUTAM KUMAR ROUTRAY | C.O.    |                 | Order Dtd. 2022-06-20                     |  |               | (Seat No-6) |
| 209 | 42023/2022 | 21.06.2022 | WP(C) - 12381/2013 | D J NAYAK            | GENERAL |                 | Order Dtd. 2017-07-14                     |  | WRIT BRANCH-1 | (Seat No-4) |

|     |            |            |                     |                       |         |                 |                       |  |               |             |
|-----|------------|------------|---------------------|-----------------------|---------|-----------------|-----------------------|--|---------------|-------------|
| 210 | 42024/2022 | 21.06.2022 | WP (C) - 14045/2022 | GOUTAM KUMAR ROUTRAY  | C.O.    |                 | Order Dtd. 2022-06-20 |  |               | (Seat No-4) |
| 211 | 42025/2022 | 21.06.2022 | WP (C) - 12380/2013 | D J NAYAK             | GENERAL |                 | Order Dtd. 2017-07-18 |  | WRIT BRANCH-1 | (Seat No-4) |
| 212 | 42026/2022 | 21.06.2022 | WP (C) - 14029/2022 | GOUTAM KUMAR ROUTRAY  | C.O.    | COURT NO. 22    | Order Dtd. 2022-06-20 |  |               | (Seat No-4) |
| 213 | 42027/2022 | 21.06.2022 | WP (C) - 13734/2022 | P. R. SWAIN           | C.O.    | COURT NO. 22    | Order Dtd. 2022-06-20 |  |               | (Seat No-4) |
| 214 | 42028/2022 | 21.06.2022 | CRLMC-612/2021      | B N DASH              | GENERAL |                 | Order Dtd. 2022-03-17 |  |               | (Seat No-4) |
| 215 | 42029/2022 | 21.06.2022 | WP (C) - 12379/2013 | D J NAYAK             | GENERAL |                 | Order Dtd. 2017-07-14 |  | WRIT BRANCH-1 | (Seat No-4) |
| 216 | 42030/2022 | 21.06.2022 | WP (C) - 13449/2022 | P. K. PATRI           | C.O.    | COURT NO. 22    | Order Dtd. 2022-06-20 |  |               | (Seat No-4) |
| 217 | 42031/2022 | 21.06.2022 | WP (C) - 13695/2022 | S. K. SAHOO           | C.O.    | COURT NO. 22    | Order Dtd. 2022-06-20 |  |               | (Seat No-4) |
| 218 | 42032/2022 | 21.06.2022 | WP (C) - 31909/2020 | PRADEEP KUMAR MOHANTY | C.O.    | COURT NO. 3 OLD | Order Dtd. 2022-06-20 |  |               | (Seat No-4) |
| 219 | 42033/2022 | 21.06.2022 | WP (C) - 31909/2020 | B.DASH                | C.O.    | COURT NO. 3 OLD | Order Dtd. 2022-06-20 |  |               | (Seat No-4) |
| 220 | 42034/2022 | 21.06.2022 | WP (C) - 14168/2022 | P. C. DAS             | C.O.    | COURT NO. 24    | Order Dtd. 2022-06-20 |  |               | (Seat No-4) |
| 221 | 42035/2022 | 21.06.2022 | WP (C) - 14592/2022 | P. K. MALLICK         | C.O.    | COURT NO. 6     | Order Dtd. 2022-06-20 |  | WRIT BRANCH-1 | (Seat No-4) |
| 222 | 42036/2022 | 21.06.2022 | WP (C) - 6721/2022  | SUMANTA DAS           | C.O.    | COURT NO. 6     | Order Dtd. 2022-06-20 |  |               | (Seat No-4) |

|     |            |            |                     |             |         |              |                       |  |               |              |
|-----|------------|------------|---------------------|-------------|---------|--------------|-----------------------|--|---------------|--------------|
|     |            |            |                     |             |         |              |                       |  |               | 4)           |
| 223 | 42037/2022 | 21.06.2022 | BLAPL-5028/2022     | S.K.SAHO O  | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-20 |  |               | (Se at No-4) |
| 224 | 42038/2022 | 21.06.2022 | BLAPL-21/2022       | S.BARIK     | C.O.    | COURT NO. 23 | Order Dtd. 2022-06-20 |  |               | (Se at No-4) |
| 225 | 42039/2022 | 21.06.2022 | BLAPL-5091/2022     | P.K.MOHANTY | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-20 |  |               | (Se at No-4) |
| 226 | 42040/2022 | 21.06.2022 | BLAPL-5117/2022     | S.MOHARANA  | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-20 |  |               | (Se at No-4) |
| 227 | 42041/2022 | 21.06.2022 | BLAPL-16/2022       | R.K.MALLICK | C.O.    | COURT NO. 23 | Order Dtd. 2022-06-20 |  |               | (Se at No-4) |
| 228 | 42042/2022 | 21.06.2022 | BLAPL-36/2022       | A.SUNDARAY  | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-20 |  |               | (Se at No-4) |
| 229 | 42043/2022 | 21.06.2022 | RSA-445/2006        | A MOHANTY   | GENERAL |              | Order Dtd. 2007-02-27 |  | SECOND APPEAL | (Se at No-4) |
| 230 | 42044/2022 | 21.06.2022 | BLAPL-60/2022       | R.DAS       | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-20 |  |               | (Se at No-4) |
| 231 | 42045/2022 | 21.06.2022 | BLAPL-5113/2022     | S.K.BARIK   | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-21 |  |               | (Se at No-4) |
| 232 | 42046/2022 | 21.06.2022 | BLAPL-5064/2022     | R.R.NAYAK   | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-20 |  |               | (Se at No-4) |
| 233 | 42047/2022 | 21.06.2022 | WP (C) - 14265/2022 | L.C.BEHERA  | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-17 |  |               | (Se at No-4) |
| 234 | 42048/2022 | 21.06.2022 | WP (C) - 14679/2022 | M.B.BEHERA  | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-17 |  | WRIT BRANCH-2 | (Se at No-8) |
| 235 | 42049/2022 | 21.06.2022 | WP (C) - 15008/     | M.D.BISWAL  | C.O.    | COURT NO.    | Order Dtd. 2022-06-17 |  |               | (Se at       |

|     |            |            |                  |             |      |              |                       |  |  |              |
|-----|------------|------------|------------------|-------------|------|--------------|-----------------------|--|--|--------------|
|     |            |            | 2022             |             |      | 11           |                       |  |  | No-8)        |
| 236 | 42050/2022 | 21.06.2022 | WP(C)-13980/2022 | B.SINGH     | C.O. | COURT NO. 11 | Order Dtd. 2022-06-17 |  |  | (Se at No-8) |
| 237 | 42051/2022 | 21.06.2022 | WP(C)-13978/2022 | B.SINGH     | C.O. | COURT NO. 11 | Order Dtd. 2022-06-17 |  |  | (Se at No-8) |
| 238 | 42052/2022 | 21.06.2022 | BLAPL-5011/2022  | A.MOHNATY   | C.O. | COURT NO. 11 | Order Dtd. 2022-06-20 |  |  | (Se at No-8) |
| 239 | 42053/2022 | 21.06.2022 | BLAPL-5007/2022  | A.K.MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2022-06-20 |  |  | (Se at No-8) |
| 240 | 42054/2022 | 21.06.2022 | BLAPL-5074/2022  | B.S.SWAIN   | C.O. | COURT NO. 11 | Order Dtd. 2022-06-20 |  |  | (Se at No-8) |
| 241 | 42055/2022 | 21.06.2022 | BLAPL-89/2022    | L.MOHANTY   | C.O. | COURT NO. 25 | Order Dtd. 2022-06-20 |  |  | (Se at No-8) |
| 242 | 42056/2022 | 21.06.2022 | BLAPL-4322/2022  | P.K.MISHRA  | C.O. | COURT NO. 11 | Order Dtd. 2022-06-20 |  |  | (Se at No-8) |
| 243 | 42057/2022 | 21.06.2022 | BLAPL-5046/2022  | J.BEHERA    | C.O. | COURT NO. 11 | Order Dtd. 2022-06-20 |  |  | (Se at No-8) |
| 244 | 42058/2022 | 21.06.2022 | BLAPL-5045/2022  | H.K.DASH    | C.O. | COURT NO. 11 | Order Dtd. 2022-06-20 |  |  | (Se at No-8) |
| 245 | 42059/2022 | 21.06.2022 | BLAPL-5047/2022  | H.K.DASH    | C.O. | COURT NO. 11 | Order Dtd. 2022-06-20 |  |  | (Se at No-8) |
| 246 | 42060/2022 | 21.06.2022 | BLAPL-5094/2022  | SAMIR BARIK | C.O. | COURT NO. 11 | Order Dtd. 2022-06-20 |  |  | (Se at No-8) |
| 247 | 42061/2022 | 21.06.2022 | CRLA-232/2022    | M NAYAK     | C.O. | COURT NO. 23 | Order Dtd. 2022-06-20 |  |  | (Se at No-8) |
| 248 | 42062/     | 21.06.2022 | WP(C)-           | M NAYAK     | GENE |              | Order Dtd.            |  |  | (Se          |

|         |                |                |                         |                             |             |                       |                          |  |                            |                         |
|---------|----------------|----------------|-------------------------|-----------------------------|-------------|-----------------------|--------------------------|--|----------------------------|-------------------------|
| 8       | 2022           | 022            | 27629/<br>2011          |                             | RAL         |                       | 2022-05-18               |  |                            | at<br>No-<br>8)         |
| 24<br>9 | 42063/<br>2022 | 21.06.2<br>022 | OJC-<br>9767/1<br>998   | G.JAYASI<br>NGH             | GENE<br>RAL |                       | Order Dtd.<br>2016-03-11 |  | WRIT<br>BRANC<br>H-8       | (Se<br>at<br>No-<br>40) |
| 25<br>0 | 42064/<br>2022 | 21.06.2<br>022 | MATA-<br>90/201<br>8    | B P<br>TANGA                | GENE<br>RAL |                       | Order Dtd.<br>2021-02-04 |  |                            | (Se<br>at<br>No-<br>40) |
| 25<br>1 | 42065/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5104/2<br>022 | BINDU<br>SAGAR<br>SWAIN     | C.O.        | COURT<br>NO.<br>11    | Order Dtd.<br>2022-06-20 |  |                            | (Se<br>at<br>No-<br>40) |
| 25<br>2 | 42066/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5002/2<br>022 | S. K.<br>MOHANTY            | C.O.        | COURT<br>NO.<br>11    | Order Dtd.<br>2022-06-20 |  |                            | (Se<br>at<br>No-<br>40) |
| 25<br>3 | 42067/<br>2022 | 21.06.2<br>022 | BLAPL-<br>43/202<br>2   | SUVENDU<br>BARIK            | C.O.        | COURT<br>NO.<br>11    | Order Dtd.<br>2022-06-20 |  |                            | (Se<br>at<br>No-<br>40) |
| 25<br>4 | 42068/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5103/2<br>022 | SIBA<br>PRASAD<br>SAHOO     | C.O.        | COURT<br>NO.<br>11    | Order Dtd.<br>2022-06-20 |  |                            | (Se<br>at<br>No-<br>40) |
| 25<br>5 | 42069/<br>2022 | 21.06.2<br>022 | BLAPL-<br>137/20<br>22  | A.K.<br>MISHRA              | C.O.        | COURT<br>NO.<br>25    | Order Dtd.<br>2022-06-20 |  |                            | (Se<br>at<br>No-<br>40) |
| 25<br>6 | 42070/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5006/2<br>022 | PRASANJI<br>T BEHERA        | C.O.        | COURT<br>NO.<br>11    | Order Dtd.<br>2022-06-20 |  |                            | (Se<br>at<br>No-<br>40) |
| 25<br>7 | 42071/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5019/2<br>022 | R. K.<br>SARANGI            | C.O.        | COURT<br>NO.<br>11    | Order Dtd.<br>2022-06-20 |  |                            | (Se<br>at<br>No-<br>40) |
| 25<br>8 | 42072/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5086/2<br>022 | M. NAYAK                    | C.O.        | COURT<br>NO.<br>11    | Order Dtd.<br>2022-06-20 |  |                            | (Se<br>at<br>No-<br>40) |
| 25<br>9 | 42073/<br>2022 | 21.06.2<br>022 | CRLA-<br>427/20<br>18   | PRADEEP<br>KUMAR<br>MOHANTY | C.O.        | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-06-20 |  | CRIMI<br>NAL<br>APPEA<br>L | (Se<br>at<br>No-<br>5)  |
| 26<br>0 | 42074/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5073/2<br>022 | P. K.<br>BEHERA             | C.O.        | COURT<br>NO.<br>11    | Order Dtd.<br>2022-06-20 |  |                            | (Se<br>at<br>No-<br>5)  |

|         |                |                |                                  |                                  |      |                    |                          |  |                      |                         |
|---------|----------------|----------------|----------------------------------|----------------------------------|------|--------------------|--------------------------|--|----------------------|-------------------------|
| 26<br>1 | 42075/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5059/2<br>022          | P. K.<br>BEHERA                  | C.O. | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>5)  |
| 26<br>2 | 42076/<br>2022 | 21.06.2<br>022 | BLAPL-<br>59/202<br>2            | B. N.<br>SHADANGI                | C.O. | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>5)  |
| 26<br>3 | 42077/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14794/<br>2022       | S.K.<br>BEHERA                   | C.O. | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-27 |  | WRIT<br>BRANC<br>H-4 | (Se<br>at<br>No-<br>37) |
| 26<br>4 | 42078/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5114/2<br>022          | SRIKANT<br>KUMAR<br>BARIK        | C.O. | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>37) |
| 26<br>5 | 42079/<br>2022 | 21.06.2<br>022 | WPC (OA<br>) -<br>1293/2<br>015  | L. D.<br>PANDA                   | C.O. | COURT<br>NO.<br>14 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>37) |
| 26<br>6 | 42080/<br>2022 | 21.06.2<br>022 | WPC (OA<br>) -<br>1402/2<br>015  | L. D.<br>PANDA                   | C.O. | COURT<br>NO.<br>14 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>37) |
| 26<br>7 | 42081/<br>2022 | 21.06.2<br>022 | WPC (OA<br>) -<br>1403/2<br>015  | L. D.<br>PANDA                   | C.O. | COURT<br>NO.<br>14 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>37) |
| 26<br>8 | 42082/<br>2022 | 21.06.2<br>022 | WPC (OA<br>) -<br>1401/2<br>015  | L. D.<br>PANDA                   | C.O. | COURT<br>NO.<br>14 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>37) |
| 26<br>9 | 42083/<br>2022 | 21.06.2<br>022 | WPC (OA<br>C) -<br>1000/2<br>015 | MADHABAN<br>ANDA<br>MOHANTY      | C.O. | COURT<br>NO.<br>14 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>37) |
| 27<br>0 | 42084/<br>2022 | 21.06.2<br>022 | WPC (OA<br>C) -<br>1126/2<br>015 | TAPAN<br>SWAIN                   | C.O. | COURT<br>NO.<br>14 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>37) |
| 27<br>1 | 42085/<br>2022 | 21.06.2<br>022 | WPC (OA<br>C) -<br>1127/2<br>015 | TAPAN<br>SWAIN                   | C.O. | COURT<br>NO.<br>14 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>37) |
| 27<br>2 | 42086/<br>2022 | 21.06.2<br>022 | WPC (OA<br>C) -<br>1285/2<br>015 | NIRMAL<br>KUMAR<br>SATAPATH<br>Y | C.O. | COURT<br>NO.<br>14 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-<br>37) |
| 27<br>3 | 42087/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5078/2<br>022          | SUSMITA<br>PATNAIK               | C.O. | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                      | (Se<br>at<br>No-        |

|         |                |                |                              |                           |             |                    |                          |  |                           |                         |
|---------|----------------|----------------|------------------------------|---------------------------|-------------|--------------------|--------------------------|--|---------------------------|-------------------------|
|         |                |                |                              |                           |             |                    |                          |  |                           | 37)                     |
| 27<br>4 | 42088/<br>2022 | 21.06.2<br>022 | BLAPL-<br>55/202<br>2        | AMULYA<br>ROUT            | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                           | (Se<br>at<br>No-<br>37) |
| 27<br>5 | 42089/<br>2022 | 21.06.2<br>022 | BLAPL-<br>41/202<br>2        | BISWARAN<br>JAN<br>DALAI  | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                           | (Se<br>at<br>No-<br>37) |
| 27<br>6 | 42090/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5050/2<br>022      | LAXMIDHA<br>R DASH        | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                           | (Se<br>at<br>No-<br>37) |
| 27<br>7 | 42091/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5041/2<br>022      | P. K.<br>ROUT             | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  | CRMIN<br>AL<br>MISC-<br>2 | (Se<br>at<br>No-<br>17) |
| 27<br>8 | 42092/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5024/2<br>022      | P. K.<br>SWAIN            | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                           | (Se<br>at<br>No-<br>17) |
| 27<br>9 | 42093/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5096/2<br>022      | SAMIR<br>BARIK            | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                           | (Se<br>at<br>No-<br>17) |
| 28<br>0 | 42094/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5095/2<br>022      | A. SAHOO                  | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                           | (Se<br>at<br>No-<br>17) |
| 28<br>1 | 42095/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5098/2<br>022      | SAMIR<br>BARIK            | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                           | (Se<br>at<br>No-<br>17) |
| 28<br>2 | 42096/<br>2022 | 21.06.2<br>022 | ABLAPL<br>-<br>6259/2<br>020 | P K JENA                  | GENE<br>RAL |                    | Order Dtd.<br>2022-04-12 |  |                           | (Se<br>at<br>No-<br>17) |
| 28<br>3 | 42097/<br>2022 | 21.06.2<br>022 | BLAPL-<br>77/202<br>2        | R. R.<br>DAS              | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                           | (Se<br>at<br>No-<br>17) |
| 28<br>4 | 42098/<br>2022 | 21.06.2<br>022 | BLAPL-<br>72/202<br>2        | R. R.<br>DAS              | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                           | (Se<br>at<br>No-<br>17) |
| 28<br>5 | 42099/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5029/2<br>022      | SUSANTA<br>KUMAR<br>LENKA | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-06-20 |  |                           | (Se<br>at<br>No-<br>17) |
| 28<br>6 | 42100/<br>2022 | 21.06.2<br>022 | WP (C) -<br>29503/           | NIRANJAN<br>MALLICK       | GENE<br>RAL |                    | Order Dtd.<br>2020-01-13 |  |                           | (Se<br>at               |

|     |            |            |                     |                   |         |  |                                 |  |                              |               |
|-----|------------|------------|---------------------|-------------------|---------|--|---------------------------------|--|------------------------------|---------------|
|     |            |            | 2019                |                   |         |  |                                 |  |                              | No-17)        |
| 287 | 42101/2022 | 21.06.2022 | ABLAPL - 13847/2020 | M N MOHANTY       | GENERAL |  | Order Dtd. 2022-04-21           |  |                              | (Seat No-17)  |
| 288 | 42102/2022 | 21.06.2022 | CONTC-1572/2022     | S C BISWAL        | GENERAL |  | Order Dtd. 2022-03-03           |  |                              | (Seat No-17)  |
| 289 | 42103/2022 | 21.06.2022 | WP(C)-9158/2021     | S C BISWAL        | GENERAL |  | Order Dtd. 2021-03-17           |  |                              | (Seat No-17)  |
| 290 | 42104/2022 | 21.06.2022 | WP(C)-8917/2015     | B D DAS           | GENERAL |  | PetitionAnnexure, Entire Order, |  | WRIT BRANCH-6                | (Seat No-26)  |
| 291 | 42105/2022 | 21.06.2022 | ABLAPL - 9889/2021  | SATRUGHN A JENA   | GENERAL |  | Order Dtd. 2021-08-12           |  |                              | (Seat No-26)  |
| 292 | 42106/2022 | 21.06.2022 | ABLAPL - 16157/2019 | P K DAS           | GENERAL |  | Order Dtd. 2021-09-29           |  |                              | (Seat No-26)  |
| 293 | 42107/2022 | 21.06.2022 | WP(C)-3902/2022     | B R SENPATI       | GENERAL |  | Order Dtd. 2022-02-23           |  | WRIT BRANCH (DIVISION BENCH) | (Seat No-116) |
| 294 | 42108/2022 | 21.06.2022 | ABLAPL - 5864/2022  | D P MISHRA        | GENERAL |  | Order Dtd. 2022-06-17           |  |                              | (Seat No-116) |
| 295 | 42109/2022 | 21.06.2022 | CRLMC-1796/2019     | P K DASH          | GENERAL |  | Order Dtd. 2022-05-17           |  |                              | (Seat No-116) |
| 296 | 42110/2022 | 21.06.2022 | CMP-209/2014        | S K MOHANTY       | GENERAL |  | Order Dtd. 2014-08-20           |  | WRIT BRANCH-1                | (Seat No-3)   |
| 297 | 42111/2022 | 21.06.2022 | CONTC-2285/2012     | UMAKANTA CHHOTRAY | GENERAL |  | Order Dtd. 2015-10-28           |  | CONTE MPT                    | (Seat No-4)   |

|         |                |                |                            |                             |      |                       |                          |  |  |                        |
|---------|----------------|----------------|----------------------------|-----------------------------|------|-----------------------|--------------------------|--|--|------------------------|
| 29<br>8 | 42112/<br>2022 | 21.06.2<br>022 | WP (C) -<br>14156/<br>2022 | P.BASTIA                    | C.O. | COURT<br>NO.<br>22    | Order Dtd.<br>2022-06-21 |  |  | (Se<br>at<br>No-<br>4) |
| 29<br>9 | 42113/<br>2022 | 21.06.2<br>022 | WP (C) -<br>15132/<br>2022 | TAPAN<br>KUMAR<br>NAYAK     | C.O. | COURT<br>NO. 2<br>OLD |                          |  |  | (Se<br>at<br>No-<br>4) |
| 30<br>0 | 42114/<br>2022 | 21.06.2<br>022 | BLAPL-<br>5120/2<br>022    | ACHYUTAN<br>ANDA<br>PATNAIK | C.O. | COURT<br>NO.<br>11    |                          |  |  | (Se<br>at<br>No-<br>4) |

**NIC**